

Central Administrative Tribunal
Principal Bench.

O.A. No. 1155 of 1999
M.A. No. 2425 of 1999

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New Delhi, dated this the 15th November, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

Major M.R. Penghal (TC-31290K),
R/o 99, Defence Colony,
Hisar-125001, ... Applicant
Haryana.

(None appeared)

Versus

1. Union of India through
the Secretary,
Ministry of Defence (RM AG),
South Block,
New Delhi-110011.

2. Commandant,
Army Postal Service Centre,
Kamptee APO
C/o 56, APO, New Delhi. ... Respondents

(None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant has filed M.A. no. 2425/99 seeking withdrawal of O.A. No. 1155/99. M.A. No. 2425/99 is allowed and the O.A. is dismissed as withdrawn.

Lakshmi Swaminathan
(Mrs. Lakshmi Swaminathan)

Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

/GK/